

36

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.22/BB/ 2018	-	For compliance of office objection	Rule 6 of I&B	M/s Dentsu Media and Holdings India Pvt. Ltd. Vs M/s Air Pegasus India Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Anish Murali.	Petitioner	

ORDER

Counsel for Petitioner/Operational Creditor is present. He has filed compliance memo. Therefore, Notice is ordered to be issued to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 05/03/2018.


Member (T)


Member (J)